## NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 8/59/2015 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M.M. KUMAR Horible President

> SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF SPECIAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 8.08.2016

NAME OF THE COMPANY:

Ms. Adesh Kaur

V/s.

M/s. Eicher Motors Ltd. & ORS.

SECTION OF THE COMPANIES ACT: 59

	S.NO. NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	S.M. SUNDARAM	Advocate	Rehimmen	Serve
2.	ADESH KAUR,	de himen	self.	
3	Sahil Kharma	Advocate	Respondent Nb. 3	1 Calvil
4.	Joel	Advocate	R-1)	does
5.	Appoop Dawon	Advocate:	" (	Day of

ORDER

On the joint request made by Counsel for the parties, the hearing is deferred to 26<sup>th</sup> August 2016.

(CHIEF JUSTICE M.M. KUMAR)

PRESIDENT

(S.K. MOHAPATRA)

MEMBER (T)

Dated 8<sup>th</sup> Aug 2016 (A.K.Arora)